To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for Northern Regional Transmission Strengthening Scheme in NR for Tariff block 2009-2014

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to respondents/beneficiaries, latest by 15.10.2014:-

a) Status of commissioning of Assets- 3, 4 & 5 with DOCO letters and reasons for delay in commissioning of assets with documentary proof;
b) Details of forest clearance (if any) i.e. when the petitioner approached the forest authorities for clearance and when the clearance was issued (stage-wise);
c) Details of land acquisition i.e. when the petitioner applied for land and when it was handed over to the petitioner;
d) How much time the petitioner gave to the contractor for execution of the project and whether the contractor completed the project on time?
e) How much time the petitioner took to place the order?
f) Revised Tariff Form-5B of concerned assets as per change in DOCO;
g) Benchmark cost data;
h) Explanations for overestimation of cost of items in Form 5B;
i) The quantum and scope of works involved under the “Misc. Civil Works” in respect of all the five assets;
j) Explanation for higher award cost in respect of following items:

   a. Asset-1:
      i. Control room & Office building including HVAC (+17.29 lakh)
      ii. Misc. Common Equipment (DG+FF etc.)…..(+4.38 lakh)

   b. Asset-2:
      i. Conductor (+355.03 lakh)
      ii. Hardware Fittings (+70.78 lakh)
      iii. Conductor & Earth Wire Accessories (+55.76 lakh)
      iv. Erection, Stringing & Civil Works including foundation (+103.62 lakh)
      v. Total Preliminary Works & Land (+1256 lakh)
      vi. Roads and drainage (+179.72 lakh)
      vii. Structure for switchyard (+194.91 lakh)
      viii. Misc. Civil Works (+389 lakh)
     ix. Control , Relay & Protection Panel (+67.57 lakh)

   c. Asset-3:
      i. Outdoor Lighting (+10.49 lakh)
      ii. Misc. Civil Works (+28.35 lakh)
      iii. Roads and drainage (+15.13 lakh)
      iv. Boundary Wall & fencing (+16.00 lakh)

   d. Asset-4 & 5:
      i. Control room & Office building including HVAC (+17.29 lakh)
      ii. Roads and drainage (+40.17 lakh)
      iii. Boundary Wall & fencing (+20.00 lakh)
      iv. Misc. Civil Works (+77.49 lakh)
      v. Outdoor Lighting (+13.12 lakh)

Yours faithfully,
Sd/-

(Dr. P.K. Sinha)
A C (Legal)